

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2726
ANSWERED ON:11.12.2006
SANCTION OF FOREST LAND
Shakya Shri Raghuraj Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the proposal pertaining to sanction of forest land for construction of the first phase of the main canal of the Sardar Sarovar Project and the Indira Sagar Project of Madhya Pradesh is pending with the Government for a long time;
- (b) if so, whether the Government has taken any steps for its early disposal;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) No, Sir.
- (b) to (d) Does not arise.